

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.770/2017

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

VIPIN

Respondent(s)

Date : 11-12-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.
Ms. Nidhi Singh, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

On account of bereavement in the family,
learned counsel for the appellant seeks
adjournment.

Adjourned to 21.01.2026.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(KOMAL)
BRANCH OFFICER